

cated at the Travancore House to elsewhere; and

(c) the steps taken or proposed to be taken in this regard and the time by which those are likely to be done?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) to (c) The Monopolies and Restrictive Trade Practices Commission, which is at present located at the Travancore House, has been allotted alternative accommodation in Kota House Annex and Bikaner House Hutments which are under repairs/renovation by CPWD. The work is nearing completion. The Commission proposes to start shifting to the new premises shortly. The Delhi Security Police, which is occupying a part of the Travancore House, has been allotted an alternative piece of land. The Government of India have given an undertaking to the Supreme Court for the vacation of the Travancore House by the Delhi Security Police by 31st May, 1993.

#### **Flood Assistance to Assam**

2323. SHRI NURUL ISLAM: Will the Minister of AGRICULTURE be pleased to state:

(a) the number of families rendered homeless and landless by the erosion caused by Brahmaputra river in the Districts of Dhubri, Gopalpara, Nowgaon and Barpeta in Assam during last three years;

(b) whether the Union Government have extended any financial assistance to the Government of Assam to provide rehabilitation to such families; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (c) In-

formation is being collected and will be laid on the Table of the House.

[*Translation*]

#### **Pension to Tamra Patra Holders**

2324. SHRI GOVINDA CHANDRA MUNDA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) number of the applications received from Tamra Patra holders for pension during the last three years; and

(b) the number of persons out of them who have not been sanctioned pension so far and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) and (b) No separate record of receipt and disposal of applications from "Tamra Patra" holders for grant of Swatantra Sainik Samman Pension is being maintained.

[*English*]

#### **Effects of Erosion of Brahmaputra on Kaziranga National Park**

2325. SHRI NURUL ISLAM: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the existence of the Kaziranga National Park in Assam is threatened by the erosion of river Brahmaputra; and

(b) if so, the remedial measures taken or proposed to be taken in this regard?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b) The reach of the Brahmaputra river passing through Kaziranga National Park in Assam had experienced erosion and a scheme to tackle the problem